DISRUPTION OF P AIL TRAFFIC AT HOWRAH IATION

1361. SHRI BANKA BEHARY DAS : SHRI MULKA GOVINDA REDDV :

Will the Minu er of RAILWAYS be pleased to state:

- (a) whether it is a tact that train services were disrupted at Howrah station on the 16th September, 1969;
- (b) if so, what i re the reasons therefor; and
- (c) the period fi r which the rail passengers were inconven enced due to the disruption?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVIr-.DA MENON): (a) to (c) As a sequel to an altercation between the members of t\v j rival groups of railway staff of the Mei hanical Department, a demonstration wa. staged by a group obstructing the track near Howrah Steam Shed from 5-30 to 10-15 hrs. on 16th September, 1969 resulting in disruption of Eastern Railway's suburban trains for this duration.

LOOTING OF WAGON AT ASANSOL

1362. SHRI KALYAN ROY: WiU the Minister of RAILWAYS be pleased to state:

- (a) whether it ia a fact that a wagon of the 398 Dn. Asansol Puri Passenger was broken and many parcels were looted at about 6 A.M. on the 12th October, 1969 in the Asansol Y;
- (b) if so, the m mber of parcels looted and the details of the articles thus taken away; and
- (c) whether the guard of the train has made any complaints that the Railways Protection Force refused to divulge the details of the missi ig parcels and articles?

THE MINISTER OF LAW AND SOCIAL WELFAR.L .AND RAILWAYS (SHRI P. GOVINDA MENON): (a) and (b) Yes. There v\ as a case of theft of 5 packages from a wagon attached to 398 Dn- Passenger train, of which 2 packages were recovered. The 3 packages valued in Rs. 550 were taken away. They contained gift cloth, :ea chest and salad oil respectively.

(c) No.

LOOTING/THEFT OF GOODS FROM TRAINS IN ASANSOL RAILWAY YARD

tortious

1363- SHRI KALYAN ROY • wn th^ Minister of RAILWAYS be p,ealed

- (a) the number of wagons $I_{nn}t \sim j$ the Asansol railway yard* $b_{\rm e}$ twe« r T *f °f °h > '969 .id the oTaTvS of goods looted and stolen :
- (b) the dates on and the tra.V, r which the goods were looted •
- (c) what steps have been taken h Government to check these theft? I looting from the Asa,,soi I & **J <
 - (d) the results thereof?

(b) No case of looting $i_{00}k$ nlaTM r a tram, but on 27-9-60 T_r , * u^{from} 20/35 criminals removecl's a C f* a wagon standing on line N« S £ om Asansol down mafshahmgyarJbv h "? mS °P-the ** «d rivet^tfe w'agt

(ii) Joint raids were $m_n l_1$. \blacksquare the help of GovemS Sfc J J * * District Police. railway Police/

order to deal U*Z±3S?* «■

(d) As a result of the rffi.,..-sores taken by the &t^g»T Force, the position has improvedn
November ,969 an atteLt ^'T armed criminals to loot fh*

attack Railway ProTect on J F^''7 and was foiled whj Ra,lway Protech F men personnel had to resort to IrnT^ one notorious criminal and rlL^1 the entire stolen property T£, "ff beennocaseinDeLnV^soS